

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



O.A. No. 61/79/2021

This the 17th day of March, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Smt. Neeraj, Age 44 years, W/o Sh. Ashwani Kumar, R/o Ward No. 1, Tehsil Ramnagar, District Udhampur.

.....Applicant

(Advocate:- Mr. Anies Mohd Malik)

Versus

1. Union Territory of Jammu and Kashmir, Through Secretary to Government, Education Department, Civil Secretariat Jammu & Srinagar-180001.
2. Chief Education Officer, Udhampur-182101.
3. Zonal Education officer, Zone Ghordi, District Udhampur-182122.
4. Zonal Education Officer, Zone Ramnagar, District Udhampur-182122.
5. Smt. Sonika Sharma, W/o Surinder Lakhota, R/o Village Rathian, Tehsil and District Udhampur, Teacher Govt. Middle School Chigla Prowa Zone Ghordi District Udhampur-182101.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant has moved M.A. No. 61/501/2021 seeking withdrawal of the instant O.A. The M.A. is allowed.

2. The O.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**